

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

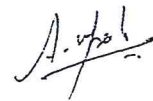
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/54/(IB)/2018
NAME OF THE PETITIONER : RIYARA TRADING
NAME OF THE RESPONDENT : FORTUNE MIX INDIA PVT.LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KRIPAKARAN. A

COUNSEL FOR PETITIONER.



ORDER

Counsel for Applicant present. The Registry is directed to issue notice to the Corporate Debtor. Counsel for the Applicant is also directed to send private notice and file proof of the same. Put up for further hearing on 20.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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